MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

NOTIFICATION

New Delhi, the 28th October, 2016

S.O. 3356(E).—In exercise of the powers conferred by section 12 of the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006), the Central Government hereby establishes a fund to be called the Micro Small and Medium Enterprises Fund to be utilised exclusively for the measures specified in sub-section (1) of section 9 of the said Act.

[S. O. 2/3(1)/2016-MSME Policy]

SURENDRA NATH TRIPATHI, Addl. Secy.